F.No.A.35017/60/2020-Ad. II
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Indirect Taxes & Customs)

47-B, North Block, New Delhi
Dated: 9th July, 2020

To

All Pr. Chief Commissioners/Pr. Directors General/Chief Commissioners/Directors
General under Central Board of Indirect Taxes and Customs

Subject: - Filling up the post of Executive Director (General), Securities and Exchange
Board of India (SEBI) - Reg.

Sir/Madam,

SEBI, vide Circular (attached herewith), has informed the post of Filling up the post of
Executive Director (General), Securities and Exchange Board of India (SEBI) is lying vacant.

2. It is requested that the above post may kindly be circulated among the eligible IRS(C&CE)
officers under your charge and duly filled in applications of willing and eligible Group ‘A’ officers
may be sent through proper channel to the Board immediately latest by 14.07.2019. Before
forwarding the applications, it may be ensured that the particulars furnished by the applicants are
correct and the applications are properly authenticated & verified.

3. It may please be noted that no action will be taken on advance copies and on the
applications received without proper authentication and verification by the concerned
controlling authorities. Only applications of IRS(C&CE) Group ‘A’ officers received through
proper channel will be entertained.

Yours faithfully,

(Kunwar Balwant Rao)
Under Secretary to the Government of India
Tele Fax: 011 2309 5520
Email: kb.rao@nic.in

Copy to: The Website Manager, Directorate of Systems, New Delhi with the request to put
the above circular in the Department’s Website.
Recruitment of Executive Director

SECURITIES AND EXCHANGE BOARD OF INDIA

Securities and Exchange Board of India (SEBI), is a statutory regulatory body established by an Act of Parliament, to protect the interests of investors in securities, to promote the development of and to regulate the securities market. SEBI invites applications from Indian citizens for the post of Executive Director on contract/deputation basis.

**EXECUTIVE DIRECTOR - No. of Post: 01 is expected to be filled up in all, but SEBI reserves the right to fill up more posts or to not fill up the post at all.**

**Pay and Allowances:**

**Remuneration:** Scale of Pay: As admissible to an Executive Director, SEBI.

The present applicable SEBI scale of pay for Executive Director is Rs. 120500-3500(2)-127500 (3 years).

The monthly gross emoluments at the beginning of the scale works out to Rs. 2,59,228/- (with Board provided accommodation) or Rs. 3,34,228/- (without accommodation).

**Benefits:** Other benefits viz., SEBI provided Accommodation/ House Allowance, Leave Fare Concession, Medical Benefits, Accident Insurance, Reimbursement of Residential Telephone, Residential Office Allowance, Computer Scheme, Staff Furnishing Scheme, Children Education allowance, Financial Dailies, Book Grant, Briefcase, Vehicle Maintenance (including Driver's Salary), House Cleaning Allowance, Entertainment Allowance, Subsidized Lunch Facility, etc.

**ON CONTRACT**

**Educational Qualification & Experience as on: 30/06/2018:**

**Executive Director**

MBA/MMS with specialization in Finance / CA / CS/CFA / CWA / LLB / Post Graduation in Economics, Finance or any other discipline which in the opinion of the Board is useful, from a recognized University / Institution with minimum of 20 years of post-qualification experience in dealing with problems relating to securities market or special knowledge / experience of law, Investigation, Finance, Economics, Accountancy, Administration or any other discipline considered useful to the Board.

**Age Limit as on 30/06/2018:**

Not less than 40 years and not more than 55 years as on 30/06/2018.

**Term of appointment:**

The appointment for the post will be purely on contractual basis for an initial period of three years.

The Board reserves the right to relax any of the requirements for the candidates on Contract basis. The contract can be terminated by either side by giving 3 months’ notice or 3 months salary and allowances in lieu thereof.

**ON DEPUTATION BASIS (Deputation from Government (All India / Central Civil Service Group A), RBI, Banks, Financial Institutions):**

The candidates appointed on Deputation basis would have the option to draw pay and allowances as admissible to him/her in the parent organization or the scale of pay as admissible in SEBI.

**Experience as on: 30/06/2018:**

**Executive Director**

Deputation from Govt. (All India / Central Civil Service Group A), RBI, Banks, Financial Institutions, with not less than 20 years of experience in dealing with problems relating to securities market or special knowledge / experience of law, Investigation, Finance, Economics, Accountancy, Administration or any other Discipline considered useful to the Board.

**Term of deputation:**

The appointment for the post will be on deputation basis for an initial period of three years.

The candidates applying for the post of Executive Director on deputation basis should route their applications through their employers. Candidates applying on Deputation basis should also furnish Vigilance Clearance (major / minor penalties, if any, imposed during last 10 years), Cadre Clearance and Annual Confidential Reports for last 3 years along with the application.

**Note:** Application of candidates who's Annual Confidential Reports are not received on or before the last date of submission of application shall be summarily rejected.
A) GENERAL INSTRUCTIONS:

1. Applications which are incomplete, or received after the prescribed date will not be considered.

2. Mode of Selection will be Interview. The Board reserves the right to modify the selection procedure, if deemed fit.

3. Outstation candidates called for interview for the post of Executive Director will be reimbursed 'Y' Class Air fare for the to and fro journey by the shortest route from the place of their residence, to the place of interview, subject to submission of necessary documentary evidence.

4. Candidates should satisfy themselves about their eligibility for the post applied for. The Board shall determine their eligibility only at the final stage, i.e. while calling them for interview.

5. The Board reserves the right to relax any of the eligibility criteria in deserving cases.

6. The Candidate appointed on deputation / contract will not be entitled for permanent employment with SEBI.

7. Candidates applying for the post of Executive Director (On Contract) who are already in service of Govt/Quasi-Govt. Organisations and Public Sector Banks /Undertakings will have to produce a 'No Objection Certificate' from their employer, at the time of interview. Before appointment in SEBI, a proper discharge certificate from the employer will have to be produced.

8. The applications that are required to be routed through the employer will not be considered if it reaches the address as given at point 16 after the due date even though submitted to the employer before the due date. In such cases, application marked 'Advance Copy' should be sent to the address as given at point 16 and the regular copy should be routed through the employer.

9. The Board reserves the right to raise the minimum standards in respect of qualification and experience in order to restrict the number of candidates to be called for the interview. Thus, merely fulfilling the eligibility conditions laid down in the advertisement as regards qualifications and experience, would not automatically entitle any candidate to be called for the interview.

10. The Board reserves the right to cancel the advertisement fully or partly on any grounds.

11. Canvassing in any form will disqualify the candidate.

12. If the candidates are not eligible or have knowingly or willfully furnished incorrect or false particulars or suppressed material information, their candidature will be liable to be cancelled at any stage of the selection. If the candidate qualifies in the selection process and subsequently it is found that he/she does not fulfill the eligibility criteria, his/her candidature will be cancelled and if appointed, the contract would be terminated without any notice or compensation.

13. Applications received after due date will not be entertained. The Board takes no responsibility for any delay in receipt of application or loss thereof in postal transit.

14. The decision of Board in all matters would be final and binding, and no correspondence in this regard would be entertained.

B) HOW TO APPLY:

15. Candidates who satisfy the eligibility norms may apply giving their bio data strictly in the format given below.

16. Applications should be sent by ordinary post in a cover superscribing the post applied for 'SEBI – application for the post of Executive Director' to the following address:

   The Chief General Manager (HRD), Securities and Exchange Board of India Plot No.C4-A, "G" Block, Bandra Kurla Complex, Bandra (East), Mumbai - 400051 so as to reach latest by August 6, 2018.

17. Candidates are also required to apply on-line through the website www.sebi.gov.in (under the Career section) from July 14, 2018 to August 6, 2018. Applications in the prescribed format should also be sent through e-mail at recruitment@sebi.gov.in latest by August 6, 2018.

18. Applications received after this date are liable to be rejected.
**APPLICATION FOR THE POST OF EXECUTIVE DIRECTOR (On Contract / On Deputation basis)**

<table>
<thead>
<tr>
<th>1. Name in full: (all Capital)</th>
<th>FIRST</th>
<th>MIDDLE</th>
<th>SURNAME</th>
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<tbody>
<tr>
<td>2. Father’s Name</td>
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<td>3. Sex: (✓) M</td>
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<td>4. Category (Please ✓ wherever applicable):</td>
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<td>UR</td>
<td>OBC</td>
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<td>5. Date of Birth:</td>
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<td>6. Total Experience (in months):</td>
<td>In figures</td>
<td>In words</td>
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<td>7. Mode of appointment (✓)</td>
<td>On Deputation</td>
<td>On Contract</td>
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<tr>
<td>8. Details of Work Experience as on 30/06/2018:</td>
<td>Employer Name &amp; Address</td>
<td>Designation</td>
<td>Job Profile</td>
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<td>9. Academic Qualifications as on 30/06/2018:</td>
<td>Qualification</td>
<td>Examination</td>
<td>Main Subjects</td>
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<td>Graduation</td>
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<td>Post Graduation</td>
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<td>Any other</td>
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<td>11. Postal Address (English – in capital letters only)</td>
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<td>Pin Code:</td>
<td>State:</td>
<td>E Mail:</td>
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<td></td>
<td>Mobile:</td>
<td>Telephone with STD code:</td>
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I declare that the information furnished above is true and correct to the best of my knowledge & belief. I understand that if at any stage, if found that any information given in this application is false/ incorrect or that I do not satisfy the eligibility criteria according to the Board, my candidature/ appointment is liable to be cancelled/ terminated. I have read and understood the stipulations given in the advertisement and hereby undertake to abide by them.

Place:  
Date:

Signature of the Applicant